18.07.2018

Hon'ble Mr. Justice V.C. Gupta, Member (J), Hon'ble Mr. Devendra Chaudhry, Member-A.

App: None.

Resp: Sri M.K. Shukla.

This contempt petition arising out in the order dated 23.05.2014 passed by this Tribunal whereby the order dated 20.03.2013 was quashed. The order passed by this Tribunal was assailed in writ petition no. 1062 (SB) of 2014 but the same was dismissed vide order dated 17.03.2016. Thereafter, the order was complied on 19.07.2016 by issuing PPO to the applicant.

Hence, in view of compliance report, substantial compliance has been made. The contempt petition is dismissed. Notices stand discharged.

Member (A)

Member (J)

JNS